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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14.12.2017

Q.A./260/333/2016  
FOR FURTHER ORDER

A ACHARYA  
-V/S-  
D/O POST

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. P.P.Behera

FOR RESPONDENTS(S) Adv.: Mr. D.K.Mallick

Notes of The Registry	Order of The Tribunal
<p>Free copy  of O.R. er  dt. 14.12.17  given to  both Counsel.</p> <p><i>Behra</i> 19.12.17  <i>SOJ</i> 19.12.17  <i>RK</i></p>	<p>Ld. Counsel for both the sides are present.</p> <p>Ld. Counsel for the applicant seeks to withdraw this case as he does not like to pursue the same. Permission is accorded.</p> <p>O.A. is disposed of as withdrawn.</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK )  MEMBER (J)</p> 